

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10288/2006

(From the judgement and order dated 11/11/2005 in RSA No. 3595/2002 of the
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BABU SINGH & ORS.

Petitioner(s)

VERSUS

RAM SAHAI @ RAM SINGH

Respondent(s)

Date: 23/01/2008 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Ms. Jyoti Mendiratta,Adv.

For Respondent(s) Ms. N. Shoba,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter for further hearing on Monday, 28th January,
2008.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER